

**GENERAL OPERATIONAL GUIDELINES FOR REGISTRATION OF UNITS UNDER
UTTAR POORVA TRANSFORMATIVE INDUSTRIALIZATION SCHEME (UNNATI),
2024**

These guidelines are issued and should be read with the notification issued vide 09-03-2024 for the UTTAR POORVA TRANSFORMATIVE INDUSTRIALIZATION SCHEME, 2024 for the North East.

1. Duration of the Scheme: **10 years** along with 8 years of committed liabilities.
2. Registration under the Scheme shall commence on **09-03-2024** and will continue until **08-03-2034** along with 8 years of committed liabilities.
3. The applications to avail the incentive(s) will be received till **31-03-2026 (11:59 P.M.)**.
4. All registered applications shall be disposed of by **30-09-2026 unless** otherwise extended.
5. **Zone A** and **Zone B** list for the purpose of this scheme will be issued separately.
6. The applicant unit willing to avail the incentive(s) under the scheme has to apply for registration through the online portal unnati.dpiit.gov.in in the forms enclosed in **Annexure 1** along with the following documents:
 - a) Detailed Project Report as per **Annexure 2**
 - b) Land documents (Revenue paper regarding ownership/rent deed duly registered by the registering authority/lease deed in case of Govt. land).
 - c) An Appraisal Report from the bank/financial institution showing the appraised cost of building, plant, and machinery and miscellaneous fixed assets. In the case of self-financed units, the Appraisal Report from NEDFi is required.
 - d) Copy of Incorporation Certificate in respect of firm and unit
 - e) Certificate from CA stating details of all the owner(s)/director(s)/partner(s)
 - f) Copy of PAN
 - g) Copy of GSTIN certificate
 - h) Udyam Registration/Entrepreneurs Memorandum I
 - i) Any other information / documents required by the competent authority.
7. Merely applying for registration will not entitle any applicant to claim incentives under the scheme.
8. No unit will have the right to register under this scheme or claim the benefits unless the competent authority approves it. The following committees are designated for approval of the grant of registration of the unit under the scheme:

A. DPIIT LEVEL COMMITTEE

S. No.	Designation	Role
1	Joint Secretary, NERS	Chairman
2	Director, NERS	Member

3	Member Nominated by AS&FA, IFW, DPIIT	Member
4	Undersecretary/Section Officer, NERS	Member
5	Special invitees from concerned Ministries on a case-to-case basis	Member

B. SECRETARY LEVEL COMMITTEE AT RESPECTIVE STATE

S. No.	Designation	Role
1.	Senior Most Secretary to the Government (I&C Department) of the concerned State Government	Chairman
2.	Director I&C, concerned state government	Member Secretary
4.	Managing Director, NEDFI	Member
5.	Representative from Development authority/Municipality/ Rural Development	Member
6.	Representative from Finance Department	Member
7.	Representative from the concerned Administrative Department not below the rank of Secretary (in case of Service Sector Units)	Member

9. (i) If any unit is availing or has availed any incentive envisaged in this scheme, from other scheme(s) of the Government of India, it will not be eligible for those incentives in this scheme. However, it will be considered eligible for other eligible incentive(s) under this scheme. For calculation of eligible value of Plant and Machinery (Manufacturing sector) or construction of building and durable physical assets (Service sector) for claiming other incentives, it will be calculated by Department of Industries of concerned state.
(ii) If any unit applies for same incentive from another scheme(s) of Government of India, it must opt to receive such incentive only from one of the schemes.
10. Details of core and non-core segments in Plant & Machinery for manufacturing and constructing buildings and other durable physical assets in the service sector are enclosed in **Annexure 3**.
11. Eligible activities of the service sector under the scheme shall be as per **Annexure 4**.
12. The application details and documents uploaded for registration shall be verified after the site visit of the unit (Premises) and examination of the documents by the concerned DIC. The

- concerned officer shall Geotag at least 3 pictures of the unit on the portal with his/her name and designation. After checking the eligibility of the applicant unit as per the scheme notification dated 09-03-2024, General Manager, DIC (concerned) shall recommend the application for registration to the Directorate of Industries & Commerce (concerned) along with the online certificate given in **Annexure 5**. The concerned Directorate Level shall recommend the cases to the Secretary Level Committee at the State Level which shall further recommend it to the DPIIT Level Committee for final approval of grant of registration.
13. The states will have a 3-months timeline to process the registration application and recommend it to DPIIT for decision. In case of pendency beyond 3 months, the application shall be considered “deemed recommended” by the state and eligible for consideration at the DPIIT level. For all such applications, the committee at the DPIIT shall do its due diligence through PMU/PIU. At DPIIT, the maximum time to grant registration is 30 days, hence, a monthly meeting of the DPIIT level committee and Sate level committee is mandatory.
 14. The Standard Operating Procedure (SoP) for the process of registration applications is given in **Annexure 6**.
 15. Minutes of each meeting and a list of cases for registration approved/rejected / under objection shall be uploaded on the portal, along with the reasons for each. The same shall be communicated to the applicant through the UNNATI 2024 portal.
 16. DPIIT will issue registration certificates to the approved industrial units through online portal as given in **Annexure7**.
 17. The beneficiary of this scheme must furnish an undertaking to abide by the scheme’s terms and conditions, as given in **Annexure 8**.

Applicant

Helpdesk Email - unnati.helpdesk@gov.in

DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
MINISTRY OF COMMERCE & INDUSTRY
GOVERNMENT OF INDIA

UNNATI 2024 : UTTAR POORVA TRANSFORMATIVE INDUSTRIALIZATION SCHEME

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Applicant

Welcome to the Uttar Poorva Transformative Industrialization Scheme (UNNATI, 2024) for Industrial Development in Northeast Region

The UNNATI scheme has been notified on xx.xx.2024 by the Department of Promotion of Industry and Internal Trade (DPIIT) to accelerate the progress of the Northeast Region with a budget of more than Rs. 10,000 crores. The Scheme welcomes industrial units to submit applications for the proposed scheme.

Incentives Offered:

1. Capital Investment Incentive
2. Capital Interest Subvention Incentive
3. Manufacturing & Services linked incentive (MSLI)

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Common Form

Helpdesk Email - unnati.helpdesk@gov.in

DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
MINISTRY OF COMMERCE & INDUSTRY
GOVERNMENT OF INDIA

UNNATI 2024 : UTTAR POORVA TRANSFORMATIVE INDUSTRIALIZATION SCHEME

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Registration Details

Organizational Details

Legal Name of Business *

Constitution Type *

Number of Owner(s)/ Director(s)/Partner(s) *

PAN *

GST No. *

GST Registration Date *

Owner(s) / Director(s) / Partner(s) Details

Name	Address	Email	Mobile	PAN	Remove
					X

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Registration Details Draft_NER/2024/00003

Unit Details

Unit Name * <small>Unit Name</small>	Establishment Type * <small>Select</small>	Sector * <small>Select</small>
Address Line 1 *	Address Line 2	Pincode *
State * <small>Select</small>	District * <small>Select</small>	Udyam / IEM, No * <small>Select</small>

Banking Detail

IFSC Code * <small>IFSC Code</small>	Branch Address * <small>Branch Address</small>	Bank Account Number * <small>Account Number</small>
Bank Name * <small>Select</small>	Branch Code * <small>Branch Code</small>	

Incentive from other Schemes of Government of India

Is this Unit already getting benefit under other similar scheme of Government of India? Yes No

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New - Manufacturing

Details of New Manufacturing Units

Industry Type (max. 50 characters only):

Land in Sq.m.:

Land Type:

Select ▼

GST Registration Status:

Select ▼

Expected Date for Commencement of Commercial Production:

DD----YYYY

Power Requirement (in KW):

Power Load Required

Details of Finished Product(s):

Product Name	Proposed Annual Production	Enter Measuring Unit of Production	Proposed Annual value of Production (in Rs)	
				+
				X

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Registration Details

Detail of Fixed Capital Investment Proposed - Manufacturing Unit

Fixed Capital Investment Particular	Proposed Investment (Rs.)	Proposed investment (Rs.) words	Actual investment already made since xx.xx.2024 (for project under implementation)	Actual Investment already made since xx.xx.2024 (for project under implementation)
Land and Site develop				
Civil Construction (Fac)				
Civil Construction (Off)				
Plant machinery/equip				
Electrical Installation ()				
Preliminary & Pre-oper				
Miscellaneous fixed as				
Total				

Detail of Source of Finance

Fixed Capital Investment Particular	Proposed Investment (Rs.)	Proposed investment (Rs.) words	Actual investment already made since xx.xx.2024 (for project under implementation)	Actual Investment already made since xx.xx.2024 (for project under implementation)
Promoters and Contr				
Equity				
Term Loan / Working				
Unsecured Loan				
Internal Resources				
Any Other Source (p)				
Total				

Employment Generation Details for the Unit

Type of Employment	No. of Employees	No. of Employees(in Words)	Annual Salary(in Rs.)	Annual Salary(in Words)
Skilled employees				
Semi skilled employees				
Un skilled employees				
Total				

Scheme Detail

Please select the schemes which you want to apply:

Manufacturing & Services Linked Incentive (MSLI)

Scheme Detail

Please select the schemes which you want to apply:

- Manufacturing & Services Linked Incentive (MSLI)
- Capital Investment Incentive (CI)
- Capital Interest Subvention Incentive(CIS)

Details for MS Linked Incentive (MSLI)

Gst Number *

Detail for availing benefits under Capital Investment Incentive Scheme for New Manufacturing Unit

Proposed investment for procurement of new plant & machinery items (in Rs.) *

Actual investment made since xx.xx.2024 for procurement of new plant & machinery items (in Rs.) *

Detail for availing benefits under Capital Interest Subvention Incentive - New Manufacturing Unit

<p>Proposed investment in new plant & machinery items (in Rs.) * <input type="text"/></p>	<p>Bank/RBI Registered Lending Organization Name * Select <input type="text"/></p>
<p>Principal Loan Amount Sanctioned (in Rs.) * <input type="text"/></p>	
<p>Date of Sanction * dd--yyyy <input type="text"/></p>	<p>Address Line 1 * <input type="text"/></p>
<p>Principal Loan amount Disbursed since xx.xx.2024 (in Rs.) * <input type="text"/></p>	<p>Address Line 2 <input type="text"/></p>
	<p>First Date of Disbursement * dd--yyyy <input type="text"/></p>
<p>Address Line 3 <input type="text"/></p>	<p>Loan amount used for new plant procurement and machinery since xx.xx.2024 (in Rs.) * <input type="text"/></p>
<p>Country * select <input type="text"/></p>	<p>Applicable interest rate * <input type="text"/></p>
	<p>State * Select <input type="text"/></p>
<p>Residual loan tenure in years * <input type="text"/></p>	<p>District * Select <input type="text"/></p>
<p>Total Estimated interest amount (in Rs.) * <input type="text"/></p>	<p>Postal / Zip code * <input type="text"/></p>

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Registration Details

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Enclosure(s):

Type of Enclosure	Enclosure Document	File/Reference
Appraisal Report from Bank/ FI showing the appraised cost of building	Appraisal Report from Bank	<input type="button" value="Choose File"/> No file chosen
Appraisal Report from NEDFI Limited		<input type="button" value="Choose File"/> No file chosen
CA Certificate stating detail of all owner(s)/ director(s) / partner(s)		<input type="button" value="Choose File"/> No file chosen
Copy of GSTIN certificate *		<input type="button" value="Choose File"/> No file chosen
Copy of incorporation Certificate in respect of firm and unit *		<input type="button" value="Choose File"/> No file chosen
Copy of PAN		<input type="button" value="Choose File"/> No file chosen
Detailed Project Report *		<input type="button" value="Choose File"/> No file chosen
Entrepreneurs Memorandum *		<input type="button" value="Choose File"/> No file chosen
Land Documents (Revenue Paper/ Rent Deed /Lease Deed) *	Revenue Paper	<input type="button" value="Choose File"/> No file chosen
Udyam / IEM Registration *	Udyam	<input type="button" value="Choose File"/> No file chosen

New - Services

Details of New Service Units

GST Registration Status *

GST No. *

GST Registration Date *

Expected Date for Commencement of Commercial Operation *

Proposed Requirement of Power (in KW) *

Service Details *

Service Category	Annual Value of Service (in Rs.)	Remove
Ropeways, Entertainment Parks and Rides	30000000	X

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Detail of Fixed Capital Investment - Service Unit

Fixed Capital Investment Particular *	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Land and Site develop				
Civil Construction				
Durable Physical Asse				
Electrical Installation (I				
Preliminary & Pre-oper				
Miscellaneous fixed as				
Total				

Detail of Source of Finance

Fixed Capital Investment Particular *	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Promoters and Contri				
Equity				
Term Loan / Working				
Unsecured Loan				
Internal Resources				
Any Other Source (pl:				
Total				

Employment Generation Details for the Unit

Employment Details				
Type of Employment *	No. of Employees *	No. of Employees (in Words) *	Annual Salary (in Rs.) *	Annual Salary (in Words) *
Skilled employees				
Semi skilled employees				
Un skilled employees				
Total				

Scheme Detail

Please select the schemes which you want to apply:

- Manufacturing & Services Linked Incentive (MSLI)
- Capital Investment Incentive (CII)

Details for MS Linked Incentive (MSLI)

Gst Number: *

Detail for availing benefits under Capital Investment Incentive Scheme for New Service Unit

Proposed investment for construction of new building (in Rs.) *		Actual investment made since xx.xx.2024 for construction of building (in Rs.) *	
Proposed investment for procurement of new durable physical assets (in Rs.) *		Actual investment made since xx.xx.2024 for procurement of new durable physical assets (in Rs.) *	
Proposed investment for installation of newly procured durable assets (in Rs.) *		Actual investment made since xx.xx.2024 for installation of newly procured durable assets (procured since 01.04.2019 (in Rs.)) *	

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Detail for availing benefits under Capital Interest Subvention Incentive - New Manufacturing Unit

Proposed investment in new plant & machinery items (in Rs.) *	Bank/RBI Registered Lending Organization Name *
Principal Loan Amount Sanctioned (in Rs.) *	Address Line 1 *
Date of Sanction *	Address Line 2 *
Principal Loan amount Disbursed since xx.xx.2024 (in Rs.) *	First Date of Disbursement *
Address Line 3 *	Loan amount used for new plant procurement and machinery since xx.xx.2024 (in Rs.) *
Country *	Applicable interest rate *
Residual loan tenure in years *	State *
Total Estimated interest amount (in Rs.) *	District *
	Postal / Zip code *

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Enclosure(s):

Type of Enclosure	Enclosure Document	File/Reference
Appraisal Report from Bank/ FI showing the appraised cost of building	Appraisal Report from Bank	Choose File No file chosen
Appraisal Report from NEDFI Limited		Choose File No file chosen
CA Certificate stating detail of all owner(s) director(s) / partner(s)		Choose File No file chosen
Copy of GSTIN certificate *		Choose File No file chosen
Copy of Incorporation Certificate in respect of firm and unit *		Choose File No file chosen
Copy of PAN		Choose File No file chosen
Detailed Project Report *		Choose File No file chosen
Entrepreneurs Memorandum I		Choose File No file chosen
Land Documents (Revenue Paper/ Rent Deed /Lease Deed) *	Revenue Paper	Choose File No file chosen
Udyam / IEM Registration *	Udyam	Choose File No file chosen

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Expansion - Manufacturing

Details of Existing Manufacturing Units for substantial expansion

Date of Commencement of Commercial production in existing unit
dd-----yyyy

Expected Date of Commencement of Commercial Production in Expanded Part
dd-----yyyy

Existing Power Load (in KW)
Existing Power Load (in KW)

Additional Power Load Required for Expansion (in KW)
Additional Power Load Required for Expansion (in KW)

GST No.
GST No.

GST Registration Date
dd-----yyyy

Details of Finished Product(s)

Product Name	Existing Annual Production	Value of Existing Production (in Rs.)	Proposed Additional Annual Production	Value of Additional Production (in Rs.)	Enter Measuring Unit of Production	Remove
						✖

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Detail of Fixed Capital Investment Proposed - Manufacturing Unit

Fixed Capital Investment Particular *	Investment detail of existing unit (Rs.) *	Investment detail of existing unit (Rs.) words *	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Land and Site develop						
Civil Construction (Fac						
Civil Construction (Offi						
Plant, machinery/compe						
Electrical Installation (I						
Preliminary & Pre-oper						
Miscellaneous fixed as						
Total						

Detail of Source of Finance

Fixed Capital Investment Particular *	Investment detail of existing unit (Rs.) *	Investment detail of existing unit (Rs.) words *	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Promoters and Contri						
Equity						
Term Loan / Working						
Unsecured Loan						
Internal Resources						
Any Other Source (pl						
Total						

Scheme Detail

Please select the schemes which you want to apply:

- Capital Investment Incentive (CI)
- Capital Interest Subvention Incentive(CIS)

Detail for availing benefits under Capital Investment Incentive Scheme for Manufacturing Unit going for expansion

Investment made in procurement of plant & machinery items for the existing unit (in Rs.) *

Proposed investment for procurement of new plant & machinery items for expansion of existing unit (in Rs.) *

Actual investment made since xx.xx.2024 for procurement of new plant & machinery items for expansion of existing unit (in Rs.) *

Detail for availing benefits under Capital Interest Subvention Incentive - Manufacturing Unit for Expansion

Principal Loan Amount Sanctioned (in Rs.) *	Bank/RBI Registered Lending Organization Name * Select
Date of Sanction * dd----yyyy	Address Line 1 *
Principal Loan Amount Disbursed since xx.xx.2024 (in Rs.) *	Address Line 2 *
Date of Last Disbursement * dd----yyyy	Address Line 3
Country * select	Loan amount used for Procurement of new plant and machinery since xx.xx.2024 (in Rs.) *
Residual Loan Tenure in Years *	Applicable Interest Rate *
Total Estimated Interest Amount (Residual loan tenure or 7 years whichever is less *	State * Select
	District * Select
	Postal / Zip code *

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Enclosure(s):

Type of Enclosure	Enclosure Document	File/Reference
Appraisal Report from Bank/ FI showing the appraised cost of building	<input type="text" value="Appraisal Report from Bank"/>	<input type="button" value="Choose File"/> No file chosen
Appraisal Report from NEDFI Limited		<input type="button" value="Choose File"/> No file chosen
CA Certificate stating detail of all owner(s) director(s) / partner(s) *		<input type="button" value="Choose File"/> No file chosen
Copy of GSTIN certificate *		<input type="button" value="Choose File"/> No file chosen
Copy of Incorporation Certificate in respect of firm and unit *		<input type="button" value="Choose File"/> No file chosen
Copy of PAN		<input type="button" value="Choose File"/> No file chosen
Detailed Project Report *		<input type="button" value="Choose File"/> No file chosen
Entrepreneurs Memorandum I *		<input type="button" value="Choose File"/> No file chosen
Land Documents (Revenue Paper/ Rent Deed /Lease Deed) *	<input type="text" value="Revenue Paper"/>	<input type="button" value="Choose File"/> No file chosen
Udyam / IEM Registration *	<input type="text" value="Udyam"/>	<input type="button" value="Choose File"/> No file chosen

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Expansion - Services

Details of Existing Service Units for Substantial Expansion

Date of Commencement of Commercial Operation of the Existing Unit *
dd—yyyy

GST No. *
GST No.

Existing Power Load (in KW) *
Existing Power Load (in KW)

Expected Date of Commencement of Commercial Operation in Expanded Part *
dd—yyyy

GST Registration Date *
dd—yyyy

Additional Power Load required for Substantial Expansion(in KW) *
Additional Power Load required (in KW)

Service Category *

Name of Service Rendered	Existing Annual Value of Service Rendered (in Rs.)	Proposed Annual Value of Service to be Rendered (in Rs.)	Remove
Educational & Skill Development Services			✗

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Detail of Fixed Capital Investment - Service Unit

Fixed Capital Investment Particular *	Investment detail of existing unit (Rs.) *	Investment detail of existing unit (Rs.) words	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Land and Site develop						
Civil Construction						
Durable Physical Asse						
Electrical Installation (I						
Preliminary & Pre-opel						
Miscellaneous fixed as						
Total						

Detail of Source of Finance

Fixed Capital Investment Particular *	Investment detail of existing unit (Rs.) *	Investment detail of existing unit (Rs.) words *	Proposed Investment (Rs.) *	Proposed Investment (Rs.) words *	Actual Investment already made since xx.xx.2024 (for project under implementation) *	Actual Investment already made since xx.xx.2024 (for project under implementation) *
Promoters and Contr						
Equity						
Term Loan / Working						
Unsecured Loan						
Internal Resources						
Any Other Source (pl:						
Total						

Scheme Detail

Please select the schemes which you want to apply:

- Capital Investment Incentive (CII)
- Capital Interest Subvention Incentive(CIS)

Detail for availing benefits under Capital Investment Incentive Scheme for Exsting Substantial Service

Proposed investment for construction of new building (in Rs.) *		Actual Investment made since xx.xx.2024 for construction of building (in Rs.) *	
Proposed investment for procurement of new durable physical assets (in Rs.) *		Actual investment made since xx.xx.2024 for procurement of new durable physical assets (in Rs.) *	
Proposed investment for installation of newly procured durable assets (in Rs.) *		Actual Investment made since xx.xx.2024 for installation of newly procured durable assets (procured since xx.xx.2024 (in Rs.) *	

Detail for availing benefits under Capital Interest Subvention Incentive - Service Unit for Expansion

Principal Loan Amount Sanctioned (in Rs.) *	Bank/RBI Registered Lending Organization Name *
Date of Sanction *	Address Line 1 *
Principal Loan Amount Disbursed since xx.xx.2024 (in Rs.) *	Address Line 2 *
Date of Last Disbursement *	Address Line 3 *
Country *	Loan amount used for construction of building, procurement of durable physical assets and their installation since xx.xx.2024(in Rs.) *
Residual Loan Tenure in Years *	Applicable Interest Rate *
Total Estimated Interest Amount (in Rs.) *	State *
	District *
	Postal / Zip code *

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Enclosure(s):

Type of Enclosure	Enclosure Document	File/Reference
Appraisal Report from Bank/ FI showing the appraised cost of building	Appraisal Report from Bank	<input type="button" value="Choose File"/> No file chosen
Appraisal Report from NEDFI Limited		<input type="button" value="Choose File"/> No file chosen
CA Certificate stating detail of all owner(s) director(s) / partner(s) *		<input type="button" value="Choose File"/> No file chosen
Copy of GSTIN certificate *		<input type="button" value="Choose File"/> No file chosen
Copy of Incorporation Certificate in respect of firm and unit *		<input type="button" value="Choose File"/> No file chosen
Copy of PAN		<input type="button" value="Choose File"/> No file chosen
Detailed Project Report *		<input type="button" value="Choose File"/> No file chosen
Entrepreneurs Memorandum I *		<input type="button" value="Choose File"/> No file chosen
Land Documents (Revenue Paper/ Rent Deed /Lease Deed) *	Revenue Paper	<input type="button" value="Choose File"/> No file chosen
Udyam / IEM Registration *	Udyam	<input type="button" value="Choose File"/> No file chosen

Application Preview before Final Submission

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NORTHEAST REGION

Industries and Commerce Department

Uttar Poorva Transformative Industrialization Scheme (UNNATI, 2024) for Industrial Development in Northeastern Region

Organizational Details

Application Ref. No.	NER/2024/00003
Legal Name of Business	Organization A
Constitution Type	LLC
Number of Owner(s)/ Director(s)/Partners(s)	1
PAN	AAAPZ1234C
GST No.	07AAAAA1234A1Z1
GST Registration Date	01/02/2024

Owner(s) / Director(s) / Partner(s) Details

Name	Address	Email	Mobile	PAN
Person A	New Delhi	persona@mail.com	9999999991	BAAPZ1234C

Unit Details

Unit Name		Unit A	
Establishment Type	New	Sector	Manufacturing
Address Line 1	Plot 1, Sector 1	Address Line 2	New Delhi
Pincode	110011		
State		Sikkim	
District		Gangtok	
Udyam / IEM. No			

Bank Details

IFSC Code	BARB0BUPGBX	Branch Address	New Delhi
Bank Account Number	11112233444444	Bank Name	Bank of Baroda
Branch Code	111		

Incentive from other Schemes of Government of India

Is this Unit already getting benefit under other similar scheme of Government of India?	No
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Details of New Manufacturing Units

GST Registration Status	Applied while Registration Details Awaited		
GST No.		GST Registration Date	01/01/0001
Expected Date for Commencement of Commercial Production	19/03/2024	Power Load Required (in KW)	200
Industry Type	Paper	Land in Kanal	1200
Land Type	Government		

Details of Finished Product(s)

Product Name	Proposed Annual Production	Enter Measuring Unit of Production	Proposed Annual value of Production(Rs)
Notebook	1000000	Nos	20000000

Details of Fixed Capital Investment Proposed - Manufacturing Unit

Fixed Capital Investment Particular	Proposed Investment (Rs.)	Proposed Investment (Rs.) (in words)	Actual Investment already made since xx.xx.2024 (for project under implementation)	Actual Investment already made since xx.xx.2024 (for project under implementation)
Land and Site development				
Civil Construction (Factory building)				
Electrical Installation (For plant operation on plant sit from meter installation point to the point where finished good is to be produced and dispatched)				
Civil Construction (Office building)				
Plant, machinery/components / items	10000000	One Crore	9000000	Ninety Lakh
Preliminary & Pre-operative expenses				
Miscellaneous fixed assets				
Total	10000000	One Crore	9000000	Ninety Lakh

Details of Source of Finance

Fixed Capital Investment Particular	Proposed Investment (Rs.)	Proposed Investment (Rs.) (in words)	Actual Investment already made since xx.xx.2024 (for project under implementation)	Actual Investment already made since xx.xx.2024 (for project under implementation)
Promoters and Contribution				
Equity				
Term Loan / Working Capital Loan	6000000	Sixty Lakh	4500000	Forty Five Lakh
Unsecured Loan				
Internal Resources				
Any Other Source (pls specify, if NA then leave blank)				
Total	6000000	Sixty Lakh	4500000	Forty Five Lakh

Employment Generation Detail for the Unit

Type of Employment	No. of Employees	No. of Employees (In words)	Annual salary	Annual salary (In words)
Skilled employees				
Semi skilled employees				
Un skilled employees				
Total				

Acknowledgement Letter

Northeast Region

Industries and Commerce Department

Uttar Poorva Transformative Industrialization Scheme (UNNATI, 2024) for Industrial
Development in Northeastern Region

Application Acknowledgement Letter

Application for registration under the UNNATI, 2024 has been submitted with the following details:

Date of Application	08/03/2024 13:27 PM
Application Reference Number	NER/2024/00003
Name of Organization	Organization A
Name of Unit	Unit A
State of Establishment	Sikkim
District of Establishment	Gangtok
Type of Establishment (New/Existing Unit for Substantial Expansion)	New
Sector of Establishment	Manufacturing

You will be further notified once the application is processed by Authorities

Note: Mere submission of application for registration, does not entitle any applicant to claim benefits under Uttar Poorva Transformative Industrialization Scheme (UNNATI, 2024) for Industrial Development in Northeastern Region, unless the application is specifically approved by the Competent Authority and granted registration.

Project Report:

The Applicant must submit a Detailed Project Report (DPR) online along with the application. The detailed project report must consist of the following points:

- a) Investor's background
- b) Details of product to be manufactured/ services rendered and its marketing potential
- c) Land Document as mentioned in the guidelines
- d) Layout plan
- e) Implementation schedule
- f) Product process flowchart
- g) Requirement of Working Capital
- h) Detail of plant & machinery /construction of building and durable assets required by the unit.
- i) Sources of Finance for the Project
- j) Projected Cash flow statements
- k) Total investment detail including investment in Plant & Machinery (in case of Manufacturing Sector), Building & Other Physical Durable Assets (in case of service sector),
- l) Projected Employment Detail
- m) Projected requirement of Power
- n) Projected requirement of Water
- o) Requirement of all statutory clearances, to be mentioned, such as environmental clearance, etc., at the registration stage.

A. ELIGIBLE CORE AND NON-CORE COMPONENTS UNDER THE PLANT & MACHINERY OF THE MANUFACTURING SECTOR

- i. The core components of Plant and machinery for the manufacturing industry will include the cost of mother production equipment essential for manufacturing activities and will be eligible for incentives.
- ii. Non-Core Components will not be eligible for incentives under this scheme. The following items are covered under the non-core category:
 - a) Loading and unloading charges.
 - b) Sheds/ buildings for Plant & Machinery.
 - c) Miscellaneous fixed assets such as DG sets, Excavation/ Mining equipment, handling equipment excluding EOT cranes, electrical components
 - d) Working Capital including Raw Materials and other consumable stores.
 - e) Commissioning cost.
 - f) Captive Power Plants except solar power plants for captive use.
 - g) Storage equipment.
 - h) Weigh bridge, Laboratory testing equipment.
 - i) DG Set

B. ELIGIBLE CORE AND NON-CORE COMPONENTS OF BUILDING AND EQUIPMENT FOR SERVICE INDUSTRY

- i. The core components of Building & Other Durable Physical Assets for the service industry will include the construction cost of building and other durable physical assets essential for service activities. They will be eligible to avail of incentives under this scheme.

The core components of Building and Equipment for the service industry will include:

 - a) Only the cost of new Building and other durable physical assets (excluding taxes and duties) essential for Service activities, except heritage buildings shall be dealt as mentioned later in the guidelines.
 - b) The cost of durable assets will include fittings, fixtures and fixed assets needed to render Service (e.g. HVAC system, Cooling Towers, Sewage Treatment Plant, etc.)
 - c) Electrical components necessary for plant operation on the plant side from where meter is installed up to the point where finished goods is to be produced/ dispatched (i.e., H.T. Motors, L.T. Motors, Switch Boards, Panel Boards, Switchgears).
 - d) Captive Solar Plants/ Panels for utilizing the generated power within the unit shall be considered a Core component under Plant & Machinery, if no incentive has been availed under any other government scheme.

- ii. The non-core components of service industry will not be eligible to avail of incentives under this scheme. This will include the cost of Land, consumables, disposables or any other item charged to revenue.
- iii. Heritage property not in use before 09.03.2024 is restored thereafter for commercial or hospitality or tourism services on a commercial basis will also be considered as a new unit as per the following eligibility conditions:
 - (1) Heritage property under the scheme shall include those recognized/defined as under:
 - a. Monuments notified under ASI
 - b. Monuments notified by the state government under the Ancient Monuments Preservation (Amendment) Act, 2010.
 - c. Heritage sites notified by the state government under their respective act.
 - d. Heritage Monuments listed by recognized Agencies such as UNESCO, INTACH (Indian National Trust for Art and Cultural Heritage) etc.
 - (2) Its restoration/conservation/preservation should have been done based on a conservation plan prepared/vetted by INTACH, State Government or a qualified conservation body duly notified by the government.

C. ILLUSTRATIVE LIST OF BUILDING AND EQUIPMENT FOR SERVICE INDUSTRY

I. Building & Equipment for Tourism & Hospitality Services

- i. In the case of hotels, resorts, eco-resorts, and wellness resorts, the investment in the following fixed durable assets shall be considered:
 - 1. Filtration plant for swimming pool.
 - 2. Water purification plant.
 - 3. Hot water boiler and room heating equipment (fixed)
 - 4. Water softening plant
 - 5. Fume extraction and ventilation plant.
 - 6. Air conditioning plant.
 - 7. Cold Storage equipment.
 - 8. Laundry equipment.
 - 9. Cooler and refrigeration equipment.
 - 10. Bakery equipment
 - 11. Sewage disposal plant
 - 12. Electrical installations
 - 13. Tents for camping
 - 14. Kitchen equipment, cooking range, dishwasher, working table.
 - 15. Fire-fighting equipment (fixed)
 - 16. Telephone equipment/exchange.

17. Lifts and escalators
 18. Safe deposit lockers
 19. Tube wells, along with pumping sets and lines within the campus
 20. Goods carrier exclusively needed for the hotel.
 21. Projectors and other equipment's for conference hall (fixed).
 22. Lighting equipment.
 23. Adventure and water sports equipment.
- ii. In the case of Houseboats, the entire houseboat project along with its fitting and furnishing should be treated as building and physical, durable assets.

ELIGIBLE ACTIVITIES OF THE SERVICE SECTOR

A. Eligible Units under the respective Service Sectors' head

1. Tourism & Hospitality Services (including health & wellness tourism)

- a. All units in the tourism and hospitality sector registered with the Tourism department, excluding Transport services not being used for tourism-related activities
- b. Homestays
- c. All such units will have to obtain the requisite registration licenses from the relevant competent authority to run the commercial operations of Tourism and Hospitality Services.
- d. Tourism and Hospitality Services will include all the services meant to Cater functions, Meetings, Incentives, Conferences & Exhibitions.

2. Promoting Film Tourism (including film cities and studios)

- a. All units promoting film tourism are registered with Tourism department and Department of Information and Public Relations.
- b. All such units will have to avail of requisite licenses of registration from the relevant competent authority for running the commercial operations
- c. Promotion of Film Tourism will include renting equipment for film shooting
- d. Promotion of Film Tourism will include Theaters, Cineplex, Single Screen theatres, Multiplexes

3. Ropeways, Entertainment Parks and Rides

- a. All units in the Ropeways, Entertainment Parks, and Rides must be registered with the Tourism Department
- b. All such units will have to obtain requisite registration licenses from the relevant competent authority to run the commercial operations of Ropeways, Entertainment Parks and Rides.
- c. Ropeways, Entertainment Parks and Rides must be used to promote tourism for public and commercial use only.

4. Heritage Property Restoration Services

- i. All units arising out of restoration of heritage property recognized/ defined as under:
 - a. Monuments notified under ASI
 - b. Monuments notified by the state government under the Ancient Monuments Preservation (Amendment) Act, 2010.
 - c. Heritage sites notified under the respective state Act.
 - d. Heritage Monuments managed by different religious trusts such as Waqf Board, Gurdwara Temple trust, etc.

- e. Heritage monuments listed by recognized agencies such as UNESCO, INTACH (Indian National Trust for Art and Cultural Heritage), etc.
- ii. The heritage building so restored and utilized for commercial purposes shall be entitled to the benefits applicable to new units.
- iii. Core components of Heritage Property Restoration Services will only cover civil/construction works of the heritage property involved.
- iv. All such units will have to avail of requisite licenses of registration from the relevant competent authority for running the commercial operations

5. Healthcare Services

- i. All units in the Healthcare Services registered with the Health department, excluding
 - a. Clinics with only OPD facility
 - b. Chemist Shops
 - c. Canteens
 - d. Gymnasium
 - e. Hospitals & Clinics with less than 25 beds
- ii. All such units will have to obtain the requisite registration licenses from the relevant competent authority to run the commercial operations of healthcare services.
- iii. Healthcare Services must be directly linked to the patient's healthcare.
- iv. Healthcare Services will include Hospitals and Diagnostic Labs.

6. IT & ITeS Services

- i. All units in the IT & ITeS services must be registered with the Concerned DIC.
- ii. IT & ITeS Services must include all services requiring computer use to offer IT/ITeS related services only.

7. Tech Start-ups

- i. BPO
- ii. Education
 - a. Vocational Institutes
 - b. Skill Development Institutes
 - c. Industrial training institutes (ITI) and industrial training centers (ITC)

* Note - Civil Construction along with durable assets such as hardware will be considered. Software will not be considered for eligible calculation of investment.

8. EV Charging Stations.

The core component shall include the civil construction cost, along with the Electric Vehicle charger, Power Grid, Facility Meter, Energy Controller, Software platform, and Network operating center, and power storage system.

Online certificate for Registration under New Scheme:

The concerned DIC has to recommend the application of the applicant unit for registration to the concerned committee. The Format of the Recommendation to be submitted by the concerned DIC is given below:

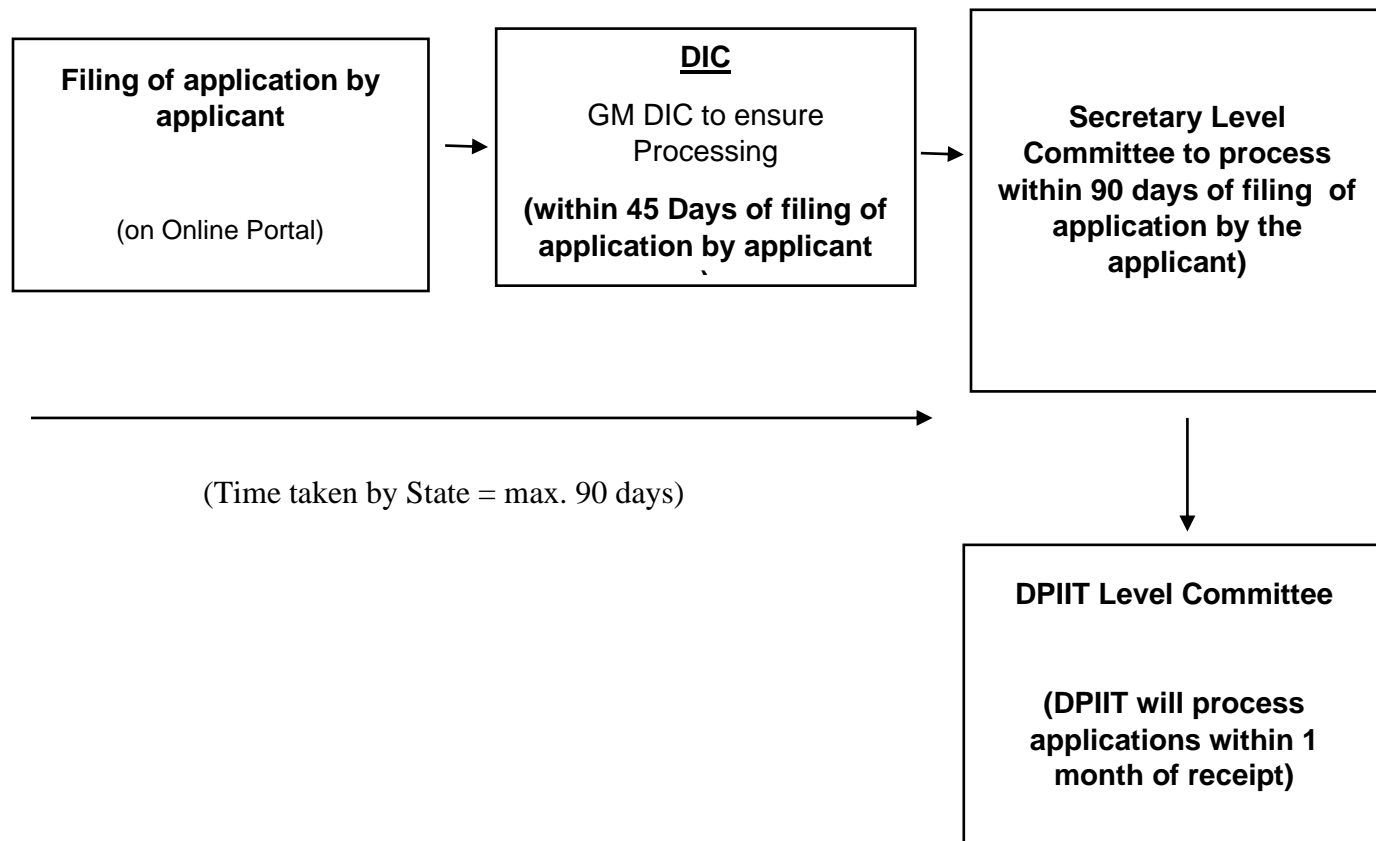
ANNEXURE :

On the Basis of the information/ documents submitted online by the applicant _____ M/S
_____ (New unit/Existing unit undertaking substantial expansion)
under application no _____ dated _____ for registration under UNNATI, 2024
application of unit is hereby recommended for grant of Registration under the said scheme:

Further, this is to certify that:

1. All the information/ documents submitted by the applicant have been duly verified.
2. That the applicant unit does not fall in negative list in case of Manufacturing units/and Service activity falls in positive list in case of Service Sector units as defined in notification/ guideline issued vide no.
3. The unit fulfils all criteria notified in the Scheme notification/guidelines.

FLOW CHART FOR OF REGISTRATION PROCESS UNDER UNNATI, 2024



Note: The total time taken by the State to recommend and forward the registration application to DPIIT is 3 months from the date of application.

*** Max. 15 days to be given to the applicant to submit the required clarification to concerned DIC.**

DPIIT
MINISTRY OF COMMERCE AND INDUSTRY

UNNATI 2024

CERTIFICATE OF REGISTRATION

M/s Unit Name with Address is hereby registered under UNNATI 2024 as (New unit/Existing unit undertaking substantial expansion). The unit is eligible to apply for [Capital Investment Incentive (CII)/ Capital Interest Subvention (CIS)/ Goods & Services Tax Linked Incentive (GSTLI)]

The registration Number allotted is _____ .

Place:- _____

Date:- _____

Undertaking by Applicant

I hereby solemnly confirm that I will accept all the terms and conditions of the scheme. I will abide by the decisions of the Union Government. I shall not claim any interest in case of delay. I confirm that the facts provided by me in the application are true to the best of my knowledge and belief and nothing has been concealed therein.

For

Name of the Industrial Unit

Address.

Phone No.

e-mail id.